

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM) 496/2026	11-05-2026	SIDHARTH SINGH Vs vikas mehta	Vsajeet kumar	8285004007		08-05-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

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18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST									
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST									
	VACANT COURT OF SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)										
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI									
	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01										
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI									
	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT										
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI									
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 18/2026	24.03.2026	AXIS BANK LTD Vs LISHEVEI	MAYANK MAHAJAN(P),	9873347330	MAYANK MAHAJAN05@YAHOO.COM	11.09.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF	
		6, New Court Block-I	Commercial	CS (COMM) 430/2026	14.02.2026	DEVKI FOUNDATION JOHN DUTT	DEVISANJEEV VS SARASWAT	9810117154	NOT PROVIDED	16.09.2026	
		6, New Court Block-I	Commercial	ARB (COMM) 2/2026	04.08.2026	RAJRANI CASTING PVT LTD VS GODREJ FINANCE LTD	STEEL PURUSHOTTA VS KUMAR JHA	9971291939	MAIL@AGNEYLEGAL.IN	05.09.2026	
SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, New Court Block-I	Commercial	CS (COMM) 245/2024	15.05.2024	STATE BANK OF INDIA VS GEETA	RANIBHARDWAJ	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	15.09.2026	
		6, New Court Block-I	Commercial	CS (COMM) 11/2026	07.01.2026	M/S APPLY PIE LLP VS M/S CLOUDFLARE INDIA PVT LTD	RAJ KUMAR	9958031223	rajadvocate1985@gmail.com	31.08.2026	
		6, New Court Block-I	Commercial	CS (COMM) 298/2026	25.05.2026	UNION BANK OF INDIA VS RAKESH KUMAR, PROP GOPAL SHAH SWEETS & FAST FOOD	FLALIT KUMAR	9540009991	advlalitkumar5700@gmail.com	01.09.2026	
		6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL	9536190460	advjkuldeep@gmail.com	16.09.2026	
		6, New Court Block-I	Commercial	C (COMM) 361/2026	06.07.2026	VEERJI RESTAURANTS PVT LTD VS MANU RAI	S S RANA	9818202368	LITIGATION@SSRANA.COM	17.09.2026	
		6, New Court Block-I	Commercial	CS (COMM) 433/2026	30.07.2026	SHAILJA KAPOOR VS BLUE JADEITE CONSRUCTION	PARAMJEET BHATI ADV	9871127124	OBEROISLEGAL@GMAIL.COM	09.09.2026	
		6, New Court Block-I	Commercial	OMP (COMM) 2129/2026	10.07.2026	AXIS BANK SARDAR GURJAR	VSSHOBHAGUPTA	9711903733	SRSOBBHAGUPTA@GMAIL.COM	01.10.2026	
		6, New Court Block-I	Commercial	OMP (COMM) 2358/2026	27.07.2026	PIRAMAL FINANCE LTD VS ABHAYRAJ SUARNAKAR	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	01.09.2026	

Sr.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date Electronic Service Process
			6, New Court Block-I	Commercial	OMP (COMM) 2359/2026	(I) 27.07.2026	PIRAMAL FINANCE LTD VS PRADEEPT KUMAR YADAV	PRASHANT KUMAR 9999691983	PSRLAWFIRM2020@GMAIL.COM	01.09.2026
			6, New Court Block-I	Commercial	OMP (COMM) 2366/2026	(I) 29.07.2026	PIRAMAL FINANCE LTD VS PRITAM	PRASHANT KUMAR 9999691983	PSRLAWFIRM2020@GMAIL.COM	05.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 217/2026	21.04.2026	GOVIND KUMAR JHA VS M/SS TEJASWANIP3 DEVELOPMENT PVT LTD	PARABIND NAYAK 8527665316	arabindanayakadvocate@yahoo.com	22.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 440/2026	04.08.2026	MADAN GOYAL VS REENKU SINGH	SUNIL KUMAR 9818256885	SNLKMR58@gmail.com	25.09.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 86/2026	14.08.2026	SARANSH GUPTA VS M/S ATULD KARAN CONSTRUCTION	SAURABH 8527022200	OFFICE@SMKPARTNERS.IN	10.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 297/2026	25.05.2026	V K ENTERPRISES VS KAKA BAZAR PVT LTD	SARUN KUMAR ASSLIJA 9650500827	advarunassija@gmail.com	01.10.2026
			6, New Court Block-I	Commercial	CS (COMM) 454/2026	12.08.2026	FIRST IMPRESSIONS VS CHRONICLED PUBLICATIONS	SACHIN DHAMIJA 9971755433	INFO@LEG ALTEAMINDIA.COM	14.09.2026
			6, New Court Block-I	Commercial	EX (COMM) 10/2026	22.01.2026	Vijay Kumar Vs Dedicon Engineering Pvt Ltd	PAWAN KUMAR 9599553147	KUMARADVOCATEPAWAN@GMAIL.COM	29.09.2026
			6, New Court Block-I	Commercial	OMP (COMM) 8194/2025	(I) 07.11.2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs Sukhdev Singh	Kanika Baweja(P), 9955471400	kanikabawja01@gmail.com	29.09.2026
25	SH. BALWANT RAI BANSAL DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	NIL							

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26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/457/2024	45560	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR Vs JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA	Rabindra Tiwary(P),	9971120211	rab.associates@gmail.com	01.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/504/2024	45600	Sanjeev Kumar Vs Ascence consultancy services pvt Ltd	SATENDE R KUMAR VASHISTA	9811685334	NOT PROVIDED	01.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/290/2025	45839	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	03.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1338/2026	46114	IFFCO KISAN FINANCE LTD Vs DHARMENDRA MEENA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1340/2026	46114	IFFCO KISAN FINANCE LTD Vs MANSINGH GOPAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/406/2026	46223	MOVIN EXPRESS PVT LTD Vs SHAKEEL KHAN (PROP OF IZAN ENTERPRISES)	Anuj Jain(P),	9310643421	anujjain60@gmail.com	07.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/262/2026	46155	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S SINGLA GAUR AND OIL MILL AND ORS	JATIN JULKAR(P),	9899818888, 9997332040	jatinjulkar07@outlook.com	07.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/69/2026	46053	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	08.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/221/2026	46223	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs P, NEERAJ SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2164/2026	46216	CNH INDUSTRIAL PVT LTD Vs DEEPAK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.08.2026

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			29, New Court Block-II	Commercial	CS (COMM.)230/2022	44657	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	SUDARSHAN KUMAR BANSAL	9871088498, 9599800364	unitedip@unitedipr.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/211/2026	46129	NIKE INNOVATE C.V. VS PRAVEEN BHATTAR & ORS.	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/179/2026	46114	M/S GAUTAM WINES PVT LTD Vs M/SAHMAD MILLENNIUM INFRAENGINEERS PVT LTD	IRSHAD AHMAD	9811962836, 9811762836	adv.irshad@gmail.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/424/2026	46230	TIVOLI GARDENS AND ANR Vs SHREE SIDDHI GROUP OF COMPANIES AND ANR	Shravan Kumar Bansal(P),	0120-4511311, 0120-4939659, 9810017859	unitedmark@unitedandunited.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1756/2026	(I)46157	PIRAMAL CAPITAL AND FINANCE LIMITED Vs Pravinsinh Ghanshyamsinh Vaghela	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1753/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs KASIM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1755/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs Rishi Gupta	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1754/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs Shirin Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1786/2026	(I)46162	M/S PIRAMAL FINANCE LIMITED Vs VIMLESH GUPTA	RAJESH JANGRA(KUMAR P),	9958726491	jangraadvocate@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2319/2026	(I)46228	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs VIREN SUNIL BATRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.08.2026

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			29, New Court Block-II	Commercial	OMP (COMM)/2163/2026	(146216	PIRAMAL FINANCE LTD Vs MOHD SAMRAN	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2165/2026	(146216	PIRAMAL FINANCE LTD Vs ARIF JAMEEL AHMAD	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2284/2026	(146226	PIRAMAL FINANCE LIMITED Vs NALINI SOLANKI	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2320/2026	(146228	PIRAMAL FINANCE LTD Vs BALJU P K	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/224/2026	46136	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs CHAMARTI LAKSHMI (SOLE PROP OF M/S V5 AGRO FOODS)	Shantanu Garg	7535066000	delhi@mahe shwariandco.com	17.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/504/2025	45965	G M MODULAR LTD Vs GHASI RAM DEWASI AND Ors	PVTShravan Bansal(P),	9650682928	rishi@united andunited.com	17.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1960/2026	(146204	YES BANK LTD VINOD KUMAR	Vs ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	19.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/453/2026	46246	M/S WESOURCE MOHAN BAHADUR SAXENA AND ANR	Vs VISHAL ANJAN(P),	8447789392	ranjanvishal@gmail.com	25.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/389/2025	45888	M/S Ajay Paints Hardware and Store Vs Meenu Enterprises	JOUHAR ADEEB	7428280795	jouharadeeb228@gmail.com	25.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2506/2026	(146246	CNH INDUSTRIAL CAPITAL INDIA LTD Vs CHANAN SINGH	RAJESH ANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2026

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27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	NIL								
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/650/2026	01.08.2026	PUNJAB NATIONAL BANK Vs SURESH LAL YADAV(P), PROPRIOTOR OF M/S ROYAL CONSTRUCTION	Sarveet Adv(P),	9711785812	sarveetyada v08@yahoo.com	--
				COMMERCIAL SUIT	CS (COMM)/652/2026	01.08.2026	Union Bank of India Vs Sehjad	ALKA MISHRA(P),	9711343590	advocateshyamjha@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/653/2026	01.08.2026	MS/ ALASKA RUBBERS PVT LTD Vs M/S ARORA ENTERPRISES	Ashish Makhija(P)	9252784245	assistance.pragmaticitfirm@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/239/2026	03.08.2026	SHYAM SUNDER BUDHRAJANI AND ANR Vs M/S RASIK, PRODUCTS PVT LTD	PARVEEN KUMAR(P)	9811284948	vijayzaver25@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/241/2026	04.08.2026	CHETNA GUPTA Vs KARVY REALTY (INDIA) LTD	Arav Kapoor(P),	9868790800	shekharguptaadvocate@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/244/2026	05.08.2026	MANMOHAN SINGH BHAGNIHAL Vs RAJENDRA SINGH	Ram Mohan Singh(P),	9999678001	s.r.m.legalaffirm@gmail.com	--

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				MISC. APPLICATION	Misc DJ/943/2026	05.08.2026	M/s Unique Collections India Pvt Ltd Vs Ashok Kumar Maurya	MANOJ KUMAR SINGH(P),	9818331266	milindbhardwaj610@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/119/2026	06.08.2026	HDB FINANCIAL SERVICES LIMITED Vs Tahir	DINESH JAIN(P),	8376049807	amarnathrbca@yahoo.com	--
				EXECUTION PETITION	EXECUTION (COMM)/245/2026	07.08.2026	SUDHIR SINGHAL Vs M/S RAMDAS THOMSON TECHNOLOGIES AND ORS	Akshit Aggarwal(P),	9354707454	damanyadav506@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/150/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUBRATA CHAKRABORTY	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/20/2026	07.08.2026	G4S Secure Solution (India) Pvt Ltd Vs M/s Daoji Agro Pvt Ltd	EKLAVYA BAHIL(P),	9891122330	eklavya@bna-law.in	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/151/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUSHIL BAGAL	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/149/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SANJOY ROY	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/682/2026	10.08.2026	AFZAL AHMED Vs AMAN SINGH ALIAS AMANDEEP SINGH	Sonu Vivek(P),	9811676571	muqeen.adv@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/22/2026	12.08.2026	Johnson Controls Hitachi Air Conditioning India Ltd Vs M/s), Mahamaya Infrastructure Private Limited	Praveen Mahajan(P)	9810620827	advocatamahajan27@gmail.com	--
				MISC. APPLICATION	Misc DJ/983/2026	12.08.2026	NIKUM ENERGY CONTROL PVT LTD Vs ELENTE ELECTRONICS PVT LTD	Arvind Kumar(P),	9958847644	not provided	--

Sr.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date Electronic Service Processed
				COMMERCIAL SUIT	CS (COMM)/695/2026	14.08.2026	State Bank of India Vs Mr Sandeep Singh Shekhawat	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/703/2026	18.08.2026	M/S TYRE INDUSTRIES LTD M/S ENGINEERING PVT LTD	Varun Sikka(P), RMAGS	varunsikka.adv@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/713/2026	20.08.2026	UNION BANK OF INDIA Vs BRAHM SINGH	Sunil Choudhary (P),	advlalits700@gamil.com	--
				ARBITRATION AND CONCILIATION ACT	(OMP) /159/2026	20.08.2026	M/S CARS FINANCIAL SERVICES PRIVATE LIMITED Vs UDAY PARTAP SINGH	RIT ARORA(P)	ritarora91@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/762/2026	29.08.2026	ROYAL ENTERPRISES R Per FASHION	Dharmend Bhasin(P),	advodharam@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/770/2026	29.08.2026	Radhika Construction And Interiors Proprietorship Firm Vs SERIEN SPACES PVT LTD Through the Director	RAJEEV LOCHAN MISHRA(P),	advocatepc76@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	(OMP) /179/2026	29.08.2026	PIRAMAL FINANCE LIMITED Vs ASLAM	ANANJAY SINGH(P),	asaplegalandadvocates@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	(OMP) /178/2026	31.08.2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KIRAN VEDI	RIT ARORA(P)	ritarora91@gmail.com	--
32	MS. NEELAM SINGH	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COURT)	SOUTH-EAST	NIL							

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34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS(COMM)	387/2026	12-05-2026	DSS IMAGETECH PRIVATE LIMITED Vs Haritha Kethe	PALLAVI	8709623440	Pallavi.pakhi@gmail.com	06-10-2026
				OMP(I)	98/26	30-04-2026	CANARA BANK VS HINUJA HOUSING FINANCE	DEEPANJAL CHOUDHARY	8390227354	deepanjalch@gmail.com	24-08-2026
				CS(COMM)	595/26	14-07-2026	SPJ Cargo Private Limited Vs Corlim Marine Exports Private Limited	Utkarsh	9013155901	utkarshjoshi255@gmail.com	13-10-2026
				CS(COMM)	669/26	06-08-2026	UCO BANK Vs MANISH KUMAR	Karan Chawla	8743968006	karanchawla92@gmail.com	24-09-2026
				CS(COMM)	487/26	03-06-2026	KANWAR CORPORATION Vs M/S GODFREY PHILLIPS INDIA LTD	Alok Kumar Pandey	9958495050	office@avantamlegal.com	31-08-2026
				CS(COMM)	427/26	22-05-2026	Kalpvraksh Technology Private Limited through Director Vs S R Computech Private Limited	RIKHIL	8820019997	rikhilkumar09@gmail.com	10-09-2026
				CS(COMM)	649/26	31-07-2026	Paramount Polytreach Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	25-08-2026
				CS(COMM)	385/26	08-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs ABHISHEK	ASHISH	9811215280	upadhayaylawchambers@gmail.com	25-09-2026
				CS(COMM)	670/26	06-08-2026	BREW LAB FOOD BEVERAGE Vs AMBUJ HOTEL AND REAL ESTATE	ROHIT	9953090366	rohitdadwal01@gmail.com	28-09-2026
				CS(COMM)	656/26	04-08-2026	MS NEXELLECE CARE PRIVATE LIMITED Vs ANOTHER MEENAKSHI GUPTA	PRAVEEN	9811377100	JUSLEGIS, INDIA@GMAIL.COM	01-10-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS(COMM)	667/26	06-08-2026	KAILASH GARG Vs GUPTA ENGINEERS AND CONTRACTORS	V K GOEL	9910301562	N/A	01-10-2026
				CS(COMM)	299/26	18-04-2026	ALLURE ENTERPRISES PVT LTD Vs SHAMSONS POLYMERS PVT LTD	DIVAKAR KUMAR	9311308979	khuranaco@yahoo.co.in	17-09-2026
				OMP(COMM)	38/26	25-07-2026	Seth Anandram Jaipuria Education Society Vs Zenith Electrotech Pvt Ltd	Pallav Palit	8588854470	pallav@palitco.com	08-10-2026
				MISC DJ	838/26	15-07-2026	M/S BALAJI ENTERPRISES Vs M/S KUS PLAST INDIA PVT LTD	Utkarsh Gupta	8459466042	info@ggguptaassociates.in	28-09-2026
				CS(COMM)	668/26	12-08-2026	NEERAJ CONSTRUCTION ENERGO CONSTRUCTION	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	15-09-2026
				CS(COMM)	385/26	08-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs ABHISHEK	ASHISH	9811215280	upadhayaylawchambers@gmail.com	25-09-2026
				CS(COMM)	531/26	02-07-2026	T C INFOTECH PVT LTD Vs SKYEVO ONE STOP SHOP PVT LTD	SANJAY KUMAR MISHRA	9958299393	diligentlawyers@gmail.com	25-08-2026
				OMP(COMM)	33/26	26-05-2026	SUNIL PURI Vs NUVAMA WEALTH AND INVESTMENT LIMITED	UDIT	9910585069	udit11grover@gmail.com	12-10-2026
				CS(COMM)	688/26	12-08-2026	Union Bank of India Vs Aman Nawaz	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	11-09-2026
				MISC DJ	678/26	26-05-2026	ASIA RESEARCH PARTNERS LLP Vs OPTIMAL STRATEGIX GROUP	Sharjeel Ahmad	8800130385	legal@indialawpartners.com	25-08-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				OMP(COMM)	61/25	19-09-2025	Neetu Thakur Vs Yes Bank Limited	Anupam Dwivedi	9891629964	anupanadvsc@gmail.com	07-10-2026
				CS(COMM)	464/26	30-05-2026	SUSHMA BHALLA Vs CAFE CREW BREW	Ms Anju Handa	44620606	mail@handandcompany.in	14-10-2026
				CS(COMM)	477/26	02-06-2026	SCJ PLASTICS PVT LTD Vs BALAJEE TECHNO POLYFABS PVT LTD	Pankaj Chaudhary	8800430090	pcadv19@yahoo.in	12-10-2026
				CS(COMM)	153/26	26-02-2026	MS GOLDSUN GARMENTS PVT LTD Vs KHAO GALI RESTAURANTS PVT LTD	NP Singh	8510005604	npsinghandaassociates@gmail.com	09-09-2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	216/2026	11-06-2026	STATE BANK OF INDIA V/S PARAU MURMU	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-08-2026
			101	CS COMM	209/2026	08-06-2026	M/S HARDWARE ACRON COMPANY V/S SUNIL KUMAR DUSEJA	SOURABH PAREEK	9588086974	pareeksourabh25@gmail.com	18-08-2026
			101	CS (COMM)	111/2026	20-03-2026	M/S ROTECK EQUIPMENT LIMITED V/S M/S ONKAR ENGINE AND GENERATOR PVT. LTD.	ANKIT GUPTA	9868543391	-	20-08-2026
			101	CS COMM	240/2026	15-07-2026	BANK OF INDIA V/S M/S HOSPITALITY AND CATERING	NIHARIKA RAI	9811884579	adv.niharika1109@gmail.com	21-08-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)- 01	NORTH-EAST	101	CS (COMM)	186/2026	25-05-2026	M/S TENERON LIMITED V/S M/S DCB AGENCIES PRIVATE LIMITED	RISHABH BANSAL	9999456920	rishabhbnsl@gmail.com	22-08-2026
			101	CS COMM	141/2026	20-04-2026	ROOP REKHA V/S M/S RELIANCE LTD.	GAURAV VASHISHTH	9868265757	-	25-08-2026
			101	CS (COMM)	228/2026	06-07-2026	STATE BANK OF INDIA V/S PADMA DEVI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	31-08-2026
			101	CS COMM	171/2026	11-05-2026	DANVIR SINGH V/S M/S KINDLEA INFRAHEIGHTS LTD.	VIRENDRA KR. MAHATO	9911580330	-	31-08-2026
			201, New Building KKD	CS (COMM)	74/2026	24-07-2026	BSES YAMUNA POWER LTD Vs ANAND KUMAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	08-08-2026
			---do---	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do---	CS (COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED Vs DEEPAK	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do---	CS (COMM)	58/2026	03-06-2026	BSES YPL Vs INTIZAR ALI	Arun sharma	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do---	OMP (COMM)	75/2026	24-07-2026	BSES YAMUNA POWER LTD Vs JANESHWAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	08-08-2026
			---do---	CS (COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVED ALI	GURPREET SINGH GULATI	9899732673	adv.gsgulati@gmail.com	17-08-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			---do----	CS (COMM)	79/2026	06-08-2026	ASHWANI BHARDWAJ PROPRIETOR OF MANISHA TRADING COMPANY Vs RAJ KUMAR YADAV	9599043045	legal@signalgal.in	17-08-2026
			---do----	CS (COMM)	82/2026	10-08-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD Vs VINOD GARG	9312276651	r.tiwari88@gmail.com	19-08-2026
			---do----	CS (COMM)	80/2026	06-08-2026	VIKAS KUMAR Vs YUVRAJ DIGITELESETH INFRASTRUCTURE PRIVATE LIMITED	8826893759	yuvrajseth@gmail.com	21-08-2026
			---do----	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	9899900140	arunadvocate2010@gmail.com	22-08-2026
			---do----	CS (COMM)	84/2026	19-08-2026	SADHU SARAN Vs M SRAJ EXPO INDIA THAKUR INTERIORS	9901314975	nrthakuradvocate@gmail.com	24-08-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 305/2026	05.06.2026	BABULAL PROHIT VS BABU VIGNESH	9910131155	ADV KUSHA LAGARWAL @GMAIL.COM	03.08.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 208/2026	13.04.2026	M/S CROUNS FABRICS VS M/S FOREVERKIDS	9891832019	TUSHARSHARMAADV @GMAIL.COM	04.08.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 178/2026	04.04.2026	MANOJ KUMAR BAFNA VS GULAM ALI MALIK	7303296156	NEELAMMALIK12@GMAIL.COM	12.08.2026
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 349/2026	14.07.2026	MANOJ KUMAR SHARMA VS DHARAM PAL SHARMA	9811695953	gnleiml.in@gmail.	18.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 353/2026	15.07.2026	CANARA BANK VS SAHIL	971142200	SANJEEVCHOPRA@GMAIL.COM	21.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 337/2026	04.07.2026	State Bank of India Vs. Krish Sharma & Anr.	9315165656	advkrishna1411@gmail.com	31.08.2026	
40	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/316/2026	09-06-2026	ANKUR AGGARWAL Vs. SANJEEV SINGH	VINAY KUMAR	9953587340	lawpretation1egal@gmail.com	04-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/263/2026	14-05-2026	DHEERAJ GOEL Vs. SUNNYS CREATION	PRIYESH SRIVASTAVA	9540063923	lawchambersfgl@gmail.com	10-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/731/2025	24-12-2025	SUNEHRI Vs. THE SUNEHRI STUDIO	HARSHIT KHANNA	9718975363	legonomics2017@gmail.com	19-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/332/2026	06-07-2026	ONEGO SOLUTIONS Vs. RAMSWAROOP MULTI ENGINEERING SOLUTIONS PVT. LTD.	MOHD. MOHSIN RAJA	9560275913	katJshikasciates2000@gmail.com	22-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/309/2026	08-06-2026	SUNIL KUMAR BAJAJ Vs. SANJIT	C.M. GROVER	9654624323	manigrover01@gmail.com	22-08-2026
41	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAJ	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 384/2026	30.07.2026	RAJIV ANAND VS HOUSE OF ZOE	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	03.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 390/2026	01.08.2026	NITISH JAIN VS VIPIN KUMAR GARG	RAM PRAKASH SONI	9845214567	advramprakash45@gmail.com	04.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 335/2026	07.07.2026	APOLLO LIMITED VS PIPE DHINGRA	SHRIHAR VIVEKTRIPATHI	9548888420	advocate.shrihar@gmail.com	05.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 395/2026	04.08.2026	BALAR MARKETING VS KUNDAN CAB.COM	SHARAVAN KUMAR	8860987189	unitedmark@unitedand.com	07.08.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF OF
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)321/2026	01.07.2026	BABULAL PUROHIT VS DEEPA RAM	KUSHAL AGGARWAL	9910131155	aggarwalkus hal@gmail.com	12.08.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	MISC DJ998/2025	03.11.2025	ANKIT JAIN VS HITEESH KUMAR & ORS	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	14.08.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)174/2026	30.03.2026	M/S VIMAL TRADING CO VS M/S RAJA MENS WEAR	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	14.08.2026	
42	SH. PAWAN KUMAR MATTO DISTRICT JUDGE, (COMM-04)	SHAHDARA	NIL								
43	SH. DEVENDER KUMAR JANGAL DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,/SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM)376/2026	04.06.2026	M/S KIRAN GUPTA V/S PANZIKA AND ORS.	SUDHIR BAWEJA	9971593597	sudhirtaweja@gmail.com	25.07.2026
		603	COMMERCIAL SUIT	CS(COMM)392/25	09.06.2026	STATE BANK OF INDIA VS/ ANIL PASWAN	SAMEER	9999918302	NOT PROVIDED	21.07.2026	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			603	COMMERCIAL SUIT	CS(COMM)249/2019	27.04.2026	COLLECTCENT DIGITAL MOBIGOSSIP INFOTECH	RAVI V/STHAKUR	9810894605	ADV.RAVIT HAKUR28@GMAIL.COM	20.07.2026
			603	COMMERCIAL SUIT	CS(COMM)571/25	30.10.2025	BANK OF BARODA V/SAZIAMA KHAN	SAMIT PANCHAL	9899913253	ADV.SUDHA SHUKLA@GMAIL.COM	27.07.2026
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL				154							